

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2841
ANSWERED ON:12.12.2005
AUTHORITY FOR LOOKING AFTER RIGHTS OF FARMERS
Tripathy Shri Braja Kishore

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has set up an authority to look after the quality of plants and right of farmers in the country;
- (b) if so, the details in this regard;
- (c) the composition with aims and objectives of the said authority; and
- (d) the extent to which Indian farmers are likely to be benefited therefrom?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a)&(b): The Government has established Protection of Plant Varieties & Farmers` Rights Authority under Section 3 of the Protection of Plant Varieties & Farmers` Rights Act, 2001 on 11th November, 2005 for implementation of various provisions of the aforesaid Act.

(c): The Authority comprises Chairperson and 15 other Members. The main objectives of the Authority are ensuring protection of rights of farmers and plant breeders and to encourage the development of new varieties of plants.

(d): The enforcement of provisions of Protection of Plant Varieties & Farmers` Rights Act, 2001 will protect the interest of farmers, facilitate the growth of seed industry in the country and ensure the availability of high quality seeds & planting material to the farmers.